

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4451**  
ANSWERED ON 28/03/2023

**LABOUR BUDGET UNDER MGNREGS**

4451. SHRI VENKATESH NETHA BORLAKUNTA:  
DR. G. RANJITH REDDY:  
SHRIMATI KAVITHA MALOTHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of labour Budget put up by various States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last ten years and the current year, State-wise;
- (b) whether the labour Budget put up by the States under MGNREGS has been approved by the Ministry;
- (c) if not, the details of labour Budget put up by the States and approved by the Ministry during each of the last ten years, State-wise; and
- (d) the reasons for not allowing labour Budget put up/proposed by the States?

**ANSWER**  
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (d) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, States/UTs are requested by the Central Government to send a detailed proposal for the Labour Budget of the upcoming financial year after following due process. The proposal received from States/UTs is considered by the Empowered Committee under the chairpersonship of Secretary, Department of Rural Development, Government of India in the month of February/March, which decides the projected Labour Budget of upcoming financial year in consultation with State Government. This "Agreed to Labour Budget" is an indicative number for better planning so that works can be provided against demand on time. However, the State may always come up with a proposal for the revision of the Labour Budget, at any point of time of the financial year, if the performance of the State exceeds the "agreed to" Labour Budget.

State/UT-wise details of person-days generated during last ten financial years from 2012-13 to 2021-22 and current financial year 2022-23 (as on 23.03.2023) is given at **Annexure**.

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Annexure referred in reply to parts (a) to (d) Lok Sabha Unstarred Question No. 4451 dated 28.03.2023.

<b>State/UT-wise details of person-days generated during last ten financial years from 2012-13 to 2021-22 and current financial year 2022-23 (as on 23.03.2023)</b>				
<b>S. No.</b>	<b>State/UT</b>	<b>Person-days generated (in lakh)</b>		
		<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>
1	Andhra Pradesh	3273.35	2994.70	1561.26
2	Arunachal Pradesh	43.50	36.56	19.38
3	Assam	314.04	298.47	210.18
4	Bihar	941.85	862.35	318.63
5	Chhattisgarh	1194.34	1298.94	555.87
6	Goa	0.69	1.15	1.72
7	Gujarat	281.90	230.30	181.49
8	Haryana	128.87	117.88	61.65
9	Himachal Pradesh	262.10	282.50	190.77
10	Jammu And Kashmir	365.56	338.12	117.60
11	Jharkhand	566.58	436.22	453.28
12	Karnataka	617.81	718.86	432.97
13	Kerala	837.74	866.03	588.73
14	Ladakh		0.00	0.00
15	Madhya Pradesh	1399.47	1229.48	1174.86
16	Maharashtra	872.39	517.36	613.82
17	Manipur	285.11	113.23	101.17
18	Meghalaya	174.31	215.88	167.32
19	Mizoram	153.56	133.65	42.70
20	Nagaland	245.31	183.80	89.98
21	Odisha	546.01	711.82	534.33
22	Punjab	65.50	134.68	64.53
23	Rajasthan	2203.38	1838.56	1686.18
24	Sikkim	36.31	44.03	24.12
25	Tamil Nadu	4081.44	3677.23	2679.65
26	Telangana		0.00	1035.03
27	Tripura	518.51	521.61	508.52
28	Uttar Pradesh	1411.85	1753.60	1304.67
29	Uttarakhand	192.00	165.62	146.92
30	West Bengal	2018.42	2296.34	1694.97
31	Andaman And Nicobar	6.61	8.03	5.79
32	Lakshadweep	0.49	0.14	0.13
33	Puducherry	8.67	8.45	3.78
34	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00
	<b>Total</b>	<b>23047.67</b>	<b>22035.58</b>	<b>16572.01</b>

(As per NREGA Soft)

**State/UT-wise details of person-days generated during last ten financial years from 2012-13 to 2021-22 and current financial year 2022-23 (as on 23.03.2023)**

S. No.	State/UT	Person-days generated (in lakh)		
		2015-16	2016-17	2017-18
1	Andhra Pradesh	1991.02	2055.09	2120.24
2	Arunachal Pradesh	50.46	85.38	42.78
3	Assam	486.07	463.98	480.86
4	Bihar	668.16	854.35	817.20
5	Chhattisgarh	1013.94	885.92	1199.29
6	Goa	1.07	1.26	0.99
7	Gujarat	225.39	271.06	353.09
8	Haryana	48.48	84.92	90.37
9	Himachal Pradesh	177.71	236.60	220.06
10	Jammu And Kashmir	307.48	302.31	370.90
11	Jharkhand	585.65	707.41	592.74
12	Karnataka	598.26	913.68	856.99
13	Kerala	741.74	684.62	619.59
14	Ladakh	0.00	0.00	0.00
15	Madhya Pradesh	1237.24	1130.08	1622.35
16	Maharashtra	763.29	708.89	825.21
17	Manipur	75.33	119.03	61.25
18	Meghalaya	199.71	282.51	291.88
19	Mizoram	131.26	168.23	144.38
20	Nagaland	212.07	290.71	199.81
21	Odisha	892.78	773.47	922.11
22	Punjab	144.34	157.73	223.11
23	Rajasthan	2341.21	2596.68	2397.74
24	Sikkim	43.84	46.12	34.61
25	Tamil Nadu	3686.75	3999.42	2388.81
26	Telangana	1421.22	1081.65	1147.73
27	Tripura	538.24	460.61	176.04
28	Uttar Pradesh	1817.73	1569.64	1815.10
29	Uttarakhand	223.95	236.67	223.02
30	West Bengal	2864.03	2354.58	3125.55
31	Andaman And Nicobar	2.68	4.12	1.90
32	Lakshadweep	0.03	0.00	0.06
33	Puducherry	5.62	5.37	7.26
34	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00
	<b>Total</b>	<b>23496.75</b>	<b>23532.11</b>	<b>23373.04</b>

**State/UT-wise details of person-days generated during last ten financial years from 2012-13 to 2021-22 and current financial year 2022-23 (as on 23.03.2023)**

S. No.	State/UT	Person-days generated (in lakh)		
		2018-19	2019-20	2020-21
1	Andhra Pradesh	2465.64	2002.25	2593.24
2	Arunachal Pradesh	68.65	85.99	128.14
3	Assam	532.47	623.08	911.53
4	Bihar	1233.57	1416.23	2276.27
5	Chhattisgarh	1386.02	1361.75	1840.90
6	Goa	0.15	0.34	1.10
7	Gujarat	419.61	353.70	482.29
8	Haryana	77.90	91.19	179.62
9	Himachal Pradesh	285.20	259.19	336.19
10	Jammu And Kashmir	368.15	313.41	407.01
11	Jharkhand	536.59	641.95	1176.08
12	Karnataka	1044.92	1118.63	1480.32
13	Kerala	975.26	802.30	1023.00
14	Ladakh	0.00	19.03	21.30
15	Madhya Pradesh	2029.27	1930.17	3420.21
16	Maharashtra	845.94	629.60	679.36
17	Manipur	117.39	234.07	330.52
18	Meghalaya	342.15	370.22	383.70
19	Mizoram	179.17	192.59	198.66
20	Nagaland	132.69	138.48	180.12
21	Odisha	829.88	1113.89	2080.75
22	Punjab	204.47	235.25	376.75
23	Rajasthan	2942.46	3286.55	4605.35
24	Sikkim	33.55	29.47	37.34
25	Tamil Nadu	2576.97	2485.10	3339.46
26	Telangana	1177.29	1071.14	1579.53
27	Tripura	253.09	344.02	437.22
28	Uttar Pradesh	2121.24	2444.30	3945.41
29	Uttarakhand	221.61	206.16	303.61
30	West Bengal	3382.53	2723.05	4140.17
31	Andaman And Nicobar	1.94	2.21	2.61
32	Lakshadweep	0.10	0.04	0.02
33	Puducherry	6.65	7.65	10.57
34	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00
	<b>Total</b>	<b>26792.52</b>	<b>26533.02</b>	<b>38908.33</b>

**State/UT-wise details of person-days generated during last ten financial years from 2012-13 to 2021-22 and current financial year 2022-23 (as on 23.03.2023)**

S. No.	State/UT	Person-days generated (in lakh)	
		2021-22	2022-23 (as on 23.03.2023)
1	Andhra Pradesh	2417.19	2305.94
2	Arunachal Pradesh	158.73	135.34
3	Assam	916.61	726.17
4	Bihar	1811.79	2254.22
5	Chhattisgarh	1692.36	1215.38
6	Goa	0.95	0.91
7	Gujarat	568.02	456.00
8	Haryana	146.40	90.14
9	Himachal Pradesh	370.94	292.17
10	Jammu And Kashmir	406.33	276.45
11	Jharkhand	1132.47	870.26
12	Karnataka	1634.93	1218.70
13	Kerala	1059.66	926.38
14	Ladakh	19.27	19.20
15	Madhya Pradesh	3000.13	2240.96
16	Maharashtra	825.42	751.95
17	Manipur	305.59	61.49
18	Meghalaya	393.63	258.54
19	Mizoram	200.77	176.32
20	Nagaland	192.58	187.15
21	Odisha	1977.94	1772.25
22	Punjab	331.52	311.41
23	Rajasthan	4242.97	3437.99
24	Sikkim	34.34	30.40
25	Tamil Nadu	3457.26	3150.43
26	Telangana	1457.94	1152.79
27	Tripura	426.18	323.35
28	Uttar Pradesh	3257.96	3012.55
29	Uttarakhand	243.18	193.94
30	West Bengal	3642.28	378.29
31	Andaman And Nicobar	1.14	1.13
32	Lakshadweep	0.01	0.04
33	Puducherry	6.15	8.09
34	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00
	<b>Total</b>	<b>36332.63</b>	<b>28236.33</b>

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